

Declaration or Assets and Liabilities

Year 2020-21

I, PRAGYA son/daughter/wife of SRI SHOBHAKANT MISHRA. aged-29 Years, belonging to Secretariat service and presently working as Assistant given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants* :

A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

| Sl. No. | Description | Self | Spouse name (s) | Dependant-1 | Dependant-2 | Dependant-3 |
|---------|---|--|-----------------|-------------|-------------|-------------|
| (i) | Cash | 10,000/- | — | — | — | — |
| (ii) | Deposits in Banks, Financial Institutions And Non-Banking Financial Companies | 2,00,000/- SBI Saving | — | — | — | — |
| (iii) | Bonds, Debentures and shares in Companies | 70,000/- Axis mutual fund ELSS | — | — | — | — |
| (iv) | Other financial institutions, NSS, Postal Savings, LIC Policies, etc | — | — | — | — | — |
| (v) | Motor Vehicles (details of make, etc.) | Honda Activa 6g No-BR01ET5828 Worth-50,000/- | — | — | — | — |
| (vi) | Jewellery (give details of weight and value) | 10g Gold Worth 50,000/- | — | — | — | — |
| (vii) | Other assets, such as values of claims / interests | — | — | — | — | — |

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Pragya
12.02.2021

B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

| Sl. No. | Description | Self | Spouse name (s) | Dependant-1 | Dependant-2 | Dependant-3 |
|---------|--|------|-----------------|-------------|-------------|-------------|
| (i) | Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value | — | — | — | — | — |
| (ii) | Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value | — | — | — | — | — |
| (iii) | Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value | — | — | — | — | — |
| (iv) | Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value | — | — | — | — | — |
| (v) | Other (such as interest in property) | — | — | — | — | — |

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

| Sl. No. | Description | Name & address of Bank / Financial Institutions(s) / Department (s) | Amount outstanding as on |
|---------|---|---|--------------------------------|
| (a) | (i) Loans from Banks | — | — |
| | (ii) Loans from financial institutions | — | — |
| | (iii) Government Dues: (a) dues to departments dealing with government accommodation | — | — |
| | (b) dues to departments dealing with supply of water | — | — |
| | (c) dues to departments dealing with supply of electricity | — | — |

Pnagya
12.02.21

| | | | |
|-----|--|------------------------------------|---|
| | (d) dues to departments dealing with telephones | — | — |
| | (e) dues to departments dealing with governments transport (including aircraft and helicopters) | — | — |
| | (f) Other dues, if any | — | — |
| (b) | (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] | NIL (2019-20) PAN No-FJGPP8770Q | — |
| | (ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.] | — | — |
| | (iii) Sales Tax [Only in case of proprietary business] | — | — |
| | (iv) Property Tax | — | — |

C Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-
(Full Name e.g. B.A.S. - Bihar Administrative Service,
B.S.S.:- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Pragya

Name of Employee: Pragya

Designation: Assistant

Department: Bihar Vidhan Sabha Secretariat

Place: Patna

Date: 12.02.2021

Note: Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.